

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:717/2001
DATED THE 11TH DAY OF OCT, 2001.

CORAM:HON'BLE SHRI JUSTICE BIRENDRA DIKSHIT, VICE CHAIRMAN
HON'BLE SMT.SHANTA SHAstry, MEMBER(A)

Shri K Ravindranath Nair,
Junior Works Manager,
Ordnance Factor,
Ambernath (Dist.Thane).

... Applicant

By Advocate Shri S.P.Kulkarni

V/s.

Union of India,

1. Through : General Manager,
Ordnance Factory, Government of India,
Ministry of Defence, O.E.Ambernath,
Ambernath P.O. 421 502.

2. Secretary,
Ordnance Factory Board,
(Section A/GB), 10-A, S.K.Bose Road,
P.O.Kolkata - 700 001.
West Bengal.

... Respondents.

(ORAL)(ORDER)

Per Smt.Shanta Shastry, Member(A):

The applicant was initially transferred on 7/6/2000 and later on he was informed that the matter regarding his retention was taken up with the Ordnance Factory Board, but it ~~was~~ was regretted that his request cannot be accepted and it was directed that he should be released by 20/9/2001. Aggrieved, the applicant has approached this Tribunal. The applicant is also seeking interim relief to stay the transfer order as the applicant has to undergo some checkups and is on medical leave.

2. We have heard the learned counsel for the applicant. We are not inclined to grant any interim relief in the matter and the same is rejected.

...2.

3. The least we can do is to direct the respondents to consider his representation dated 13/9/2001 expeditiously and we order so. The OA is disposed of at the stage of admission. No costs.

Shanta S-

(SMT.SHANTA SHAstry)
MEMBER(A)

B.Dikshit

(B.DIKSHIT)
VICE CHAIRMAN

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